



PENSION FUND REGULATORY AND DEVELOPMENT AUTHORITY

B-14/A, CHHATRAPATI SHIVAJI BHAWAN, QUTAB INSTITUTIONAL AREA, KATWARIA SARAI,
NEW DELHI - 110016

CORRIGENDUM

TENDER FOR PROVIDING SECURITY SERVICES TO PENSION FUND REGULATORY AND DEVELOPMENT AUTHORITY

(Reference; Tender for providing Security Services to PFRDA uploaded on website of PFRDA at www.pfrda.org.in on 12th May 2022)

With Reference to the Tender for providing Security Services to Pension Fund Regulatory and Development Authority, the following clauses have been revised. The prospective bidders are requested to take note of the following at the time of submitting the bids.

S.no	Reference Clause no.	Current clause	Revised clause
1.	Point -07 of SECTION-VII- page No.27 Eligibility Criteria and Documents to be submitted. Point No. 6	Banker of the Security Service Provider (Attach certified copy of statement of A/c for the last Three years).	(i) Bank Certificate certifying that the bidder has a bank account for the last 3 years. (ii) Latest 3 months bank statement shall be submitted in hard copy.
2.	SECTION VII BIDDER DETAILS FORM Point 12 of page no.28	Exclusive Income from Security Services of the tendering Security Service Provider for the five financial years mentioned below duly certified by a Chartered Accountant. (For Financial Year 2017-18,2018-19,2019-20,2020-21,2021-22).	The bidders may submit the Unaudited / Provisional Balance Sheet along with the Tender. The shortlisted bidder shall submit the audited balance sheet within one month of awarding the contract.

Sd/-
Chief General Manager
(Administration)

Date of Corrigendum: 23rd May ,2022